

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**29. C.P.(IB)-155(MB)/2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - Piramal Trusteeship Services  
Private Limited  
V/s  
Haresh Hirani**

**Section: 95(1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Saif Digankar a/w Adv. Saloni Sulakhe appeared for the  
Petitioner/Financial Creditor through VC. Adv. Mitali Bhatt a/w Adv. Priyank  
Jadhav i/b AKR Legal appeared for the Respondent/ Personal Guarantor. List  
this matter on **20.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**